

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

C.P.NO.42/97 in O.A.NO.1144/96

Between:

Dt. of Order: 17.7.97.

S.Suresh  
G.V.Varalakshmi

Applicants.

And

1. Sri M.V.Bhaskara Rao, Chief General Manager,  
Telecommunications, A.P.Circle, Hyderabad.
2. Sri N.Hari Babu, District Telecom Manager,  
Ongole, Prakasam District.

Respondents.

Counsel for the Applicant : Mr.A.V.Rama Rao

Counsel for the Respondents : Mr.V.Vinod Kumar

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr.A.V.Rama Rao, for the applicant and Mr.V.Vinod Kumar  
for the respondents.

When the CP was taken up today the learned counsel for  
the applicant submitted that the judgement has been implemented  
fully. In view of the above the C.P is closed.

*Avilu 23/7/97*  
DEPUTY REGISTRAR (J)